

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO. 1423
ANSWERED ON 19 DECEMBER, 2022

Steps taken to reduce cess and surcharge on petrol and diesel

1423 Shri P. Wilson:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has taken any active steps to reduce the cess and surcharge on petrol and diesel across the country;
- (b) the reasons as to why Government's levies on petrol has increased, however no matching increase has been seen in the revenue to States; and
- (c) if so, the details thereof and if not, reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (c): Government takes into account all relevant factors and makes interventions by way of calibrating Excise Duty rates on petrol and diesel as and when required. Government has, with effect from, 4th November 2021, reduced Central Excise Duty (Road and Infrastructure cess) on Petrol by Rs. 5 per litre and on Diesel by Rs. 10 per litre and with effect from, 21st May 2022, reduced Central Excise Duty (Road and Infrastructure cess) on Petrol by Rs. 8 per litre and on Diesel by Rs. 6 per litre.

The total contribution to central and state exchequer from petroleum sector since 1 April 2020 is as below:

(Rs./Crore)

Year	Total Contribution to Central Exchequer	Total Contribution to State Exchequer	Total Contribution of Petroleum Sector to Exchequer
2020-21	4,55,069	2,17,650	6,72,719
2021-22	4,92,303	2,82,122	7,74,425
2022-23 (April 2022 to September 2022) (P)	1,97,055	1,60,242	3,57,296

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 16 major oil & gas companies. P - Provisional

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